

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

(MP) CP(IB) 20 of 2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2020

Name of the Company:

Chhotulal Rawa Bhagwat  
V/s  
Shree Maheshwar Hydel Power Corporation  
Ltd

Section:

Section 9 of Insolvency & Bankruptcy Code

**ORDER**  
**(Through video conferencing)**

Learned Counsel Mr. Kunal Vaishnav appeared for the Operational Creditor.

We direct the Operational Creditor to serve notice to the Corporate Debtor by speed-post and by e-mail and file affidavit within two weeks.

Matter to appear for further consideration on 23.07.2020

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 25th day of June, 2020.